

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

STARRED QUESTION NO:394  
ANSWERED ON:19.12.2014  
NATIONAX PENSION SYSTEM FOR GOVERNMENT EMPLOYEES  
Singh Shri Dushyant;Singh Shri Rakesh

**Will the Minister of FINANCE be pleased to state:**

- (a) Whether the National Pension System (NPS) for Central Government employees has not been implemented by certain departments;
- (b) If so, the details thereof for each of the last three years and the current year, department-wise and the total assets under management of the NPS during the same period;
- (c) Whether the employees of some departments are opposing the new pension scheme and if so, the details thereof and the reaction of the Government thereto;
- (d) Whether the Government proposes to restore the old pension scheme in view of the financial needs in old age post retirement; and
- (e) If so, the details thereof and if not, the reasons therefor?

**Answer**

FINANCE MINISTER (ARUNJAITLEY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT OF LOK SABHA STARRED QUESTION NO. 394 FOR ANSWER ON 19.12.2014 REGARDING NATIONAL PENSION SYSTEM FOR GOVERNMENT EMPLOYEES TABLED BY SHRI RAKESH SINGH AND SHRI DUSHYANT SINGH, MPs.

(a) and (b): The National Pension System (NPS) was introduced on mandatory basis for all the new recruits (except for armed forces) to Central Government service w.e.f. 01.01.2004. As per Department of Pension and Pensioners' Welfare, there is no information with them in regard to non-implementation of NPS in any Central Government Department.

(c) (d) & (e): From time to time some factions of Central Government Employees have indicated their reservation against NPS, demanding withdrawal of NPS. These include, All India Postal Administrative Officers Association, All India Defence Employees' Federation, Pune and All India Retired Railwaymen Federation. It was a conscious and reasoned decision of the Government to move from a defined benefit pension system to a defined contribution pension system for new recruits to government service w.e.f. 01.01.2004, which addresses their retirement needs. The submissions made in the above representations have not merited any change in Government's decision to implement the NPS.